

NON-REPORTABLEIN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**CIVIL APPEAL No. 2554 OF 2013**[Arising out of SLP (Civil) NO. 8629 OF 2013] @
(CC No.3593 of 2013)

State of U.P. and others .. Appellants

Versus

Satpal .. Respondent

ORDER**K. S. Radhakrishnan, J**

Delay condoned

Leave granted.

Judgment pronounced by this Court on 11.3.2013 in Civil Appeal No. 2326 of 2013 @ SLP(C) No.12960 of 2008 would govern this appeal also. Appeal is, accordingly, dismissed. However, there will be no order as to costs.

.....J.
(K.S. Radhakrishnan)

.....J.
(Dipak Misra)

New Delhi,
March 15 , 2013

SUPREME COURT OF INDIA



JUDGMENT